

SHRI B. K. DASCHOWDHURY I introduce the Bill.

Bill further to amend the Constitution of India "

The motion was adopted

14.35 hrs

SHRI S. M. SIDDAYYA I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL†

PREVENTION OF CONVERSION
BILL†

(Insertion of new article 339A)

SHRI S. M. SIDDAYYA (Chamarajauagar) I beg to move for leave to introduce a Bill further to amend the Constitution of India

श्री जगन्नाथ राव जोशी (साजापुर) मैं प्रस्ताव करता हूँ

“कि प्रवच्यस्को के धर्म परिवर्तन को निर्बन्धित करने वाले विधेयक को पुर.स्थापित करने की अनुमति दी जाए।

MR. DEPUTY SPEAKER The question is .

MR DEPUTY-SPLAKER The question is

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

“That leave be granted to introduce a Bill to restrict the conversion of religion of minors ”

The motion was adopted

The motion was adopted

SHRI S M SIDDAYYA I introduce the Bill

श्री जगन्नाथ राव जोशी मैं विधेयक पुर - स्थापित करता हूँ ।

CONSTITUTION (AMENDMENT)
BILL†

HINDU SUCCESSION (AMEND.
MINT) BILL*

(Amendment of articles 15, 16 etc)

(Insertion of new section 24 1)

SHRI S. M SIDDAYYA (Chamarajauagar) I beg to move for leave to introduce a Bill further to amend the Constitution of India

श्री जगन्नाथ राव जोशी (साजापुर) मैं प्रस्ताव करता हूँ :

MR. DEPUTY SPLAKER The question is

‘ कि हिन्दू उत्तराधिकार अधिनियम, 1956 का धोर गंभीर बन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाय ।

“That leave be granted to introduce a

MR DEPUTY-SPEAKER : The question is

"That leave be granted to introduce a Bill further to amend the Hindu Succession Act, 1956

The motion was adopted

श्री जगन्नाथ राव जोशी : मैं विधेयक का पुर स्थापित करता हूँ ।

14 40 hr.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL;

(Insertion of new section 7A)

श्री जगन्नाथ राव जोशी (शाजापुर) : मैं प्रस्ताव करता हूँ :

' कि लोक प्रतिनिधित्व अधिनियम, 1951 का और सशोधन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाए । '

MR. DEPUTY-SPEAKER The question is

"That leave be granted to introduce a Bill further to amend the Representation of the People Act 1951 "

The motion was adopted

श्री जगन्नाथ राव जोशी मैं विधेयक पुर स्थापित करता हूँ ।

RESTORATION OF RELIGIOUS PLACES BILL "

श्री जगन्नाथ राव जोशी (शाजापुर) मैं प्रस्ताव करता हूँ

"कि सर्वथ कक्षा किये गये धार्मिक

स्थानों को उनके पूर्व बाधेदारों को प्रभावित करने का उपबन्ध करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाय । "

MR. DEPUTY-SPEAKER The question is

"That leave be granted to introduce a Bill to provide for restoration of religious places under illegal occupation to their legal claimants "

The motion was negatived

MR DEPUTY SPEAKER This motion is negatived We pass on to the next item.

14 43 hrs.

CONSTITUTION (AMENDMENT) BILL;

(Amendment of article 39)

SHRI BISHWANATH JHUNJHUNWALA (Chitorgarh) I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR DEPUTY-SPEAKER The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India "

The motion was adopted.

SHRI BISHWANATH JHUNJHUNWALA I introduce the Bill